

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

12.

CP(IB)-2297(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.04.2019**

NAME OF THE PARTIES:

Sikkim Ferro Allows Ltd.

v/s.

Krosslink Infrastructure Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for both sides are present.
2. Owing to paucity of time, matter is adjourned to **24.06.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

11.04.2019
pvs